

उत्तर प्रदेश में केन्द्रीय जांच ब्यूरो द्वारा मामलों की जांच

2567. श्री सत्य प्रकाश मालवीय :
क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में केन्द्रीय जांच ब्यूरो द्वारा जांच किये जा रहे मामलों की ब्यौरा क्या है ; और

(ख) इनमें से कितने मामलों में केन्द्रीय जांच ब्यूरो ने न्यायालयों में आरोप-पत्र प्रस्तुत किये हैं और उनमें की गई प्रगति का ब्यौरा क्या है ?

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम्) :

(क) केन्द्रीय अन्वेषण ब्यूरो, उत्तर प्रदेश में सरकारी कर्मचारियों, सर्वजनिक क्षेत्र के उपक्रमों के कर्मचारियों तथा गैर-सरकारी व्यक्तियों के विरुद्ध भ्रष्टाचार, सरकारी शक्तियों के दुरुपयोग अथवा कुप्रयोग, अपराधिक दुराचार तथा भारतीय दण्ड संहिता के अधीन अन्य अपराधों के बारे में मामलों की जांच कर रहा है।

(ख) 1-1-1987 से 30-6-1989 तक की अवधि के दौरान 65 मामलों में न्यायालयों में आरोप पत्र दायर कर दिए गए हैं। 65 मामलों में से 58 मामलों में मुकदमा चल रहा है।

Skylark Project in Vijayanarayanam of Tamil Nadu

2568. SHRI PASUMPON THA KIR-
UTTINAN;
SHRI V. GOPALSAMY:

Will the Minister of DEFENCE be pleased to state:

(a) what is the total amount so far spent for the Skylark Project in Vijayanarayanam in Tamil Nadu; and

(b) the total number of employees recruited in this project, categorywise?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D. L. BAITHA): (a) The expenditure on Project Skylark till the 30th June, 1989 has been Rs. 102.20 crores.

(b) There has been no recruitment of civilian personnel on a regular basis as the manpower required for the Project is still under consideration of the Government. The recruitment of casual employees has been done on as required basis under the powers of the Project Management Board.

The following categories of civilian personnel have been thus employed on casual basis:—

Group 'C'

(i) LD Clerks	3
(ii) MT Drivers	11
(iii) Firemen Gde II	10

24

Group 'D'

(i) Chowkidars	10
(ii) Safaiwalas	2
(iii) Cook	1
(iv) Bearer	1

14

Setting up of a Telephone Booth at the Delhi High Court

2569. SHRI TINDIVANAM G.
VENKATRAMAN:

SHRI V. GOPALSAMY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up a telephone booth with STD facility, to

be operated by a physically handicapped person, at the Delhi High Court; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS SHRI GIRIDHAR GOMANGO: (a) No, Sir.

(b) No request from a handicapped person has been received for a STD, PCO booth at High Court Delhi.

Number of Programmes for Implementation

2570. SHRIMATI KANAK MUKHERJEE: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) what are the programmes which were taken up for implementation under 20-Point Programme since 1986 in the country; and

(b) out of those programmes how many have been implemented?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) The restructured 20-Point Programme-TPP-86 is being implemented from 1-4-87. The list of points included in the Programme is given in the statement. (See below)

(b) The various points of the 20-Point Programme are implemented as part of the Annual Plans. The implementation of the 20-Point Programme is a continuous process and is monitored regularly.

Statement

The Twenty-Point Programme—1986

1. ATTACK ON RURAL POVERTY
2. STRATEGY FOR RAINFED AGRICULTURE
3. BETTER USE OF IRRIGATION WATER
4. BIGGER HARVESTS

5. ENFORCEMENT OF LAND REFORMS

6. SPECIAL PROGRAMME FOR RURAL LABOUR

7. CLEAN DRINKING WATER

8. HEALTH FOR ALL

9. TWO-CHILD NORM

10. EXPANSION OF EDUCATION

11. JUSTICE TO SCHEDULED CASTES AND SCHEDULED TRIBES

12. EQUALITY FOR WOMEN

13. NEW OPPORTUNITIES FOR YOUTH

14. HOUSING FOR THE PEOPLE

15. IMPROVEMENT OF SLUMS

16. NEW STRATEGY FOR FORESTRY

17. PROTECTION OF THE ENVIRONMENT

18. CONCERN FOR THE CONSUMER

19. ENERGY FOR THE VILLAGES

20. A RESPONSIVE ADMINISTRATION

Casualties in the Siachen Glacier

2571. SHRI PASUMPON THAKIRUTTINAN:

SHRI V. GOPALSAMY:

Will the Minister of DEFENCE be pleased to state:

(a) what is the total number of armed personnel deployed in the Siachen Glacier at present;

(b) what is the number of casualties of Indian soldiers/officers at the Siachen Glacier and of those who have been permanently disabled in combat with the Pak army, so far;

(c) what is the number of officers/soldiers who have suffered permanent disability due to treacherous climatic conditions; and